

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No. 2151/1990

This 8th day of April, 1994

Hon'ble Mr. Justice S.K. Dhaon, Vice Chairman (J)  
Hon'ble Mr. B.K. Singh, Member (A)

1. All India Engineering Design Draughtsmen Association, through:  
S.P. Singh Saini,  
Chief Draughtsman,  
Qtr. No. 68, Water Works Flats,  
Old Secretariat,  
Delhi.
2. H.K. Verma,  
934, B.K.S. Marg,  
New Delhi.
3. B.R. Nagpal,  
18/21, Rajendra Nagar,  
New Delhi. ....

Applicants

By Advocate: Shri O.P. Sood

Versus

1. Union of India, through: Secretary,  
Ministry of Defence  
South Block,  
Central Sectt.,  
New Delhi.
2. The Director General,  
Research & Development,  
Sena Bhavan 'B' Block,  
New Delhi. ....

Respondents

By Advocate: None present.

O R D E R (Oral)

(By Hon'ble Mr. Justice S.K. Dhaon, VC(J)

Shri Sood states that he has not been given proper instructions to prosecute this O.A. We therefore dismiss this O.A. for non-prosecution. We, however, make it clear that it will be open to the applicants to get this OA revived by making an application, if they are so advised.

( B.K. Singh )  
Member (A)

( S.K. Dhaon )  
Vice Chairman (J)